## **GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI** HEALTH AND FAMILY WELFARE DEPARTMENT 9<sup>TH</sup> LEVEL, A-WING, DELHI SECRETARIAT, IP ESTATE, **NEW DELHI - 110002**

No.F.51/DGHS/PH-IV/COVID-19/2020/M/prsecyhfw/ 2785-99

Dated : 20/03/2020

## ORDER

In exercise of the powers conferred by the Delhi Epidemic Diseases, COVID-19, Regulations, 2020 under the Epidemic Diseases Act, 1897, the following directions are hereby issued for the purpose of prevention and control of the outbreak of epidemic disease namely COVID-19 in NCT of Delhi, with immediate effect : -

(i) All Shops in the Shopping Malls in NCT of Delhi shall remain closed till 31<sup>st</sup> March, 2020 except shops dealing with items of daily needs (i.e. groceries, pharmacy, vegetables/fruits).

(Padmini Singla)

Secretary (Health & Family Welfare)

No.F.51/DGHS/PH-IV/COVID-19/2020/M/prsecyhfw/2785-99

Dated : 20/03/2020

Copy to : -

- 1. Pr. Secretary to Hon'ble Lt. Governor of NCT of Delhi, New Delhi
- 2. Addl. Secretary to Hon'ble C.M., Govt. of Delhi, New Delhi. 3.
- Secretary to Hon'ble Dy. C.M, Govt. of Delhi, New Delhi. 4.
- Secretary to Hon'ble Minister Health & Family Welfare, GNCTD 5.
- OSD to C.S, Govt. of NCT of Delhi, New Delhi. 6.
- Commissioner of Police, Delhi to ensure strict compliance. 7.
- Chairperson, New Delhi Municipal Council 8.
- Director, General Health Services, GNCTD 9.
- Commissioner, MCD (EDMC/NDMC/SDMC) 10.
- All the District Magistrates in the GNCT of Delhi to ensure strict compliance. 11.
- Mission Director, Delhi State Health Mission (DSHM), Delhi 12.
- Director, Directorate of Family Welfare, GNCTD 13.
- Director, DIP with the request for wider publicity. 14.
- SIO, NIC for uploading the same on the website of Delhi Governmen

(Padmini Singla) Secretary (Health & Family Welfare)